

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**NEW DELHI**

**COMPANY APPEAL (AT) No. 69 of 2019**

**In the matter of:**

Dinesh Dhabhai Appellant

Vs

Dadhikar Hotels Pvt Ltd & Ors Respondents

With

**COMPANY APPEAL (AT) No. 70 of 2019**

**In the matter of:**

Brij Bihari Kaushik Appellant

Vs

Dadhikar Hotels Pvt Ltd & Ors Respondents

With

**COMPANY APPEAL (AT) No. 71 of 2019**

**In the matter of:**

Sanjay Kumar Bhedi Appellant

Vs

Dadhikar Hotels Pvt Ltd & Ors Respondents

**Appellants: None**

**Respondents: Mr. Rakesh Siddharth, Administrator for R1.**

**Mr. Krishna Kumar and Ms Srujana Suman Mund, Advocates for R2.**

**ORDER**

**01.08.2019-** Appellants are not represented in any of the three appeals. Mr. Rakesh Siddharth, Administrator representing Respondent No.1 appears in person. He will file reply affidavit within three weeks provided the appellants

provide the complete paper book in all the three appeals within a week. List these appeals for hearing on **5<sup>th</sup> September, 2019**.

**(Justice Bansi Lal Bhat)**  
**Member (Judicial)**

**(Mr. Balvinder Singh)**  
**Member (Technical)**

**Bm/su**